## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

CCP(S) No. 144/2023

Mohd. Sadiq .... Petitioner(s)

Through:- None.

V/s

Kamlesh Kumari and Ors.

....Respondent(s)

Through:- Mr. Mohinder Singh, Advocate.

Coram: HON'BLE MR. JUSTICE RAJESH SEKHRI, JUDGE

## ORDER 07.08.2024

None has appeared on behalf of the petitioner on the last date of hearing. Same is the position today as well. It seems that the petitioner has lost interest to prosecute the present petition.

This writ petition is, accordingly, **dismissed** for non-prosecution.

(Rajesh Sekhri) Judge

Jammu: 07.08.2024. Neha-1